

3. Secretary or his nominee, M/Health & F.W. Nirman Bhawan, New Delhi.
4. Joint Secretary (ISM) M/Health & F.W. Nirman Bhawan, New Delhi.
5. Financial Advisor, M/Health & F.W. Nirman Bhawan, New Delhi.
6. Mrs. Renuka Mehra, Dy. Educational Advisor, Ministry of Human Resource Development, (Department of Education)
7. Director, National Institute of Naturopathy, 6-Ramabhai Ambedkar Road, Babu Bhavan, Pune.
8. Director, Central Council for Research in Yoga & Naturopathy, Member Secretary, W-14, Flat No. 5, Grater Kailash (P-II) New Delhi.

III 4 EXPERTS IN NATUROPATHY

1. Dr. B. Venkata Rao, Gandhi Nature Cure College, Hyderabad.
2. Dr. R.M. Nair, Nature Cure Research Hospital, Patper Ganj, New Delhi.
3. Miss Nirmala Deshpande, Jivan Nirman Kondra, Panchli, Meerut (UP).
4. Dr. B.T.C. Murthy Ujjaire, Shri D.M. College of Naturopathy & Yoga Sciences, Ujire - 574240 (Dist. Kannada) Karnataka.

III. 4 EXPERTS IN YOGA

1. Swami Gitanand, P. Director, Anand, Ashram, Pondicherry.

2. Swami Devanand, Director, Shivanand Math & Yoga Ashram, Calcutta.
3. Smt. S.R.Y. Rajya Laxmi, Principal, Yoga Training & Research Unit, Tirupathy, Andhra Pradesh.
4. Swami Ritizanand, Director, Indian Yoga Institute, Patna (Bihar)

IV 2 EXPERTS IN MODERN MEDICINE

1. Dr. S.D. Sharma, Addl. D.G. D.G.H.S.
2. Director of Medical Education, Maharashtra.

V. EMINENT CITIZEN

1. Shri Ganesh Shankar Pandey, General Body, All India Youth Congress (1) Flat, No. 408, Block 87, Sector 1, Gole Market, New Delhi

Rashtriya Sanskrit Sansthan

7254. DR. RAMESH CHAND TOMAR:
SHRI RAJENDRA AGNIHOTRI:
SHRI KASHIRAM RANA:
SHRI ASTBHUJA PRASAD
SHUKLA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to declare the Rashtriya Sanskrit Sansthan as an institution of National Importance;

(b) if so, the details in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) No, Sir.

(b) and (c). The Government has no proposal to declare the Rashtriya Sanskrit Sansthan as an institution of National importance. The Sansthan is an autonomous body under the Department of Education, Ministry of HRD mainly for the purpose of looking after the administration of the Central Sanskrit Vidyapeethas and conducting Sanskrit examinations which are also conducted by many other Universities etc.

Grants to Sports Organisations by SAI

7255. SHRI ANANTRAO DESHMUKH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the mechanism adopted by the Sports Authority of India in regard to coordination with various Sports Organisations/Federations in the country;

(b) whether grants to these Sports Organisations/Federations are released every year;

(c) if so, the amount of grants released to these Federations during last two years;

(d) whether the Sports-Authority of India monitors proper utilisation of these grants; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): (a) Annual Long Term Development Plan (LTDP) meetings are held in which officials from National Federations, Department of Youth Affairs & Sports and Sports Authority of India participate to finalise the coaching and competition plan for the year. These plans are periodically evaluated to ensure proper implementation.

(b) Yes, Sir.

(c) The grants released to the National Sports Federations by the Department of Youth Affairs and Sports during the last two years are as under:

(figures in lakhs)

<i>Year</i>	<i>Plan</i>	<i>Non-Plan</i>
1989-90	Rs. 207.09	Rs. 201.00
1990-91	Rs. 245.30	Rs. 83.92

(d) and (e). National Sports Federations submit audited statement of utilisation of funds released by the Department of Youth Affairs & Sports.

[Translation]

Permanent/Temporary Godowns of F.C.I.

7256. DR. P.R. GANGWAR: Will the

Minister of FOOD be pleased to state:

(a) the number of permanent and temporary godowns of F.C.I. and the locations thereof;

(b) the conditions of these godowns and the details of stocks stored therein; and